GOVERNMENT OF INDIA MINISTRY OF TOURISM

RAJYA SABHA UNSTARRED QUESTION NO.1745

ANSWERED ON 09.03.2021

HOSPITALITY DEVELOPMENT & PROMOTION BOARD

1745. SHRI SANJAY SETH: SHRI RAJEEV SATAV:

Will the Minister of **TOURISM** be pleased to state:

- (a) whether there is a Hospitality Development & Promotion Board for hotel projects and development of tourism in the country and if so, the details thereof and the details of the tasks assigned to the board;
- (b) whether Government has advised the State Government/Union Territories to constitute Hospitality Development and Promotion Board in their respective States/UTs;
- (c) if so, the State/UT-wise details thereof along with the progress made in this regard; and
- (d) whether Government has provided funds to the State Governments for the said purpose and if so, the details thereof along with the funds allocated in this regard, State-wise?

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (SHRI PRAHLAD SINGH PATEL)

(a): Yes, Sir. The Ministry of Tourism created the Hospitality Development & Promotion Board (HDPB) vide notification dated 21.01.2011 for approval and facilitation of hotel projects.

The functions of the HDPB are as under:

- i) to be a single point for receiving applications for various clearances.
- ii) to fast track approval/clearance of hotel project proposals in a time bound manner.
- to review the hotel projects policies and to communicate with other agencies such as the Administrative Ministries/Departments/Agencies in order to set up guidelines that are transparent and which encourage the growth of hotel/hospitality infrastructure in the country.
- iv) to interact with Government, non-Government and Industry bodies in order to increase the hotel/hospitality infrastructure in the country.
- (b): All State Governments and Union Territory Administrations have been advised to set up similar boards in their respective States/UTs.
- (c): As on date, the State Government of Maharashtra has set up this board.
- (d): The Ministry of Tourism, Government of India has not allocated any funds to States/UTs in this regard.
